

ITEM NO.1

COURT NO.11

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5336-5340/2005

SIDHRATH CONSTURCTION & ORS.

Appellant(s)

VERSUS

D.T.VORA & ORS.

Respondent(s)

(Office Report for direction)

Date: 02/07/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Lalit Chauhan, Adv.
Ms. Aakanksha Nehra, Adv.
M/s. Parekh & Co., Adv.

For Respondent(s)

Mr. Jay Savla, Adv.
Mr. Prabhat K.C., Adv.
Mr. Ravi Mishra, Adv.

Ms. Bina Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Since the appellants have not appeared in the matters today or furnished the Bank Account as directed by this Court, let fresh notice be issued to the appellants returnable after one week.

(VISHAL ANAND)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER